

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/IBC/210/2023

NAME OF THE PETITIONER : Madras Chemicals & Polymers

NAME OF THE RESPONDENT(S) : Floking Pipes Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Ms. Elavarasi for the Petitioner. Ld. Counsel Mr. Niranjan Rajagopal for the Respondent.

Counsel for the Respondent stated that vakalat as well as reply has been filed online. Counsel for the Respondent is permitted to file hard copy.

Counsel for the Petitioner sought 1 week time to file rejoinder.

Petition is posted for hearing on **08.03.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)